

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. M.A.203 of 1998
(D.A.364 of 1996)

Date of Order : 14.5.1998

Present : Hon'ble Mr.D.Purkayastha, Judicial Member.

SMT.LAKSHMI BALA ROUTH

vs.

UNION OF INDIA & ORS.

For the applicant : Mr.S.R.Kar, counsel.

For the respondents: Mr.S.Choudhury, counsel.

UNLISTED

ORDER

Heard ld.counsel over an application for restoration of D.A.364 of 1996 which was dismissed for default of the applicant on 13.4.1998.

2. Mr.S.Choudhury, ld.counsel, appearing for the respondents, has no objection to the restoration.

3. Ld. counsel for the applicant submits that the D.A. be restored for hearing.

4. The matter be registered as a miscellaneous application. The order of dismissal dated 13.4.1998 passed in the D.A. is hereby set aside and the D.A. is restored to its file and number. D.A.364 of 1996 be listed for hearing on 22.6.1998.

5. M.A. stands disposed of. No order is made as to costs.

(D.Purkayastha)
Judicial Member